

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 173 of 2014**  
**And IA Nos. 283 of 2014 and IA No. 393 of 2014**

**Dated : 13<sup>th</sup> October, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

Abhijeet MADC Nagpur Energy Pvt. Ltd. ... Appellant(s)  
Versus  
Maharashtra Airport Development Co. Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Harsh Makhija

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Puja Priyadarshani

**ORDER**

IA No. 393 of 2014 for impleadment is allowed. The appellant has filed amended memo. Notice may be sent to impleaded parties. Dasti service is permitted.

Post the matter on **14<sup>th</sup> November, 2014.**

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Sh/Jps*